

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT - II)**

**Item No. 205**  
**(IB)-2240(ND)2019**  
**IA-1175/2022**

**IN THE MATTER OF:**

**M/s. Hi Tech Resource Management Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Overnite Express Limited ... Respondent**

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 07.06.2023**

**CORAM:**

**SH. MAHENDRA KHANDELWAL**  
**HON'BLE MEMBER (J)**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Rohit Gandhi, Adv. Sanidhya Kumar for RA,  
Adv. Mohd. Shahan Ulla, Adv. Anshuman  
Chowdhury & Adv. Ajay Sharma

**For the RP** : Adv. Apoorva Choudhary, Adv. Aishwarya Prasad,  
Adv. Abhishek Parmar

**For Deutsche Bank** : Adv. Rahul Tyagi

**ORDER**

**IA-1175/2022:** List the matter for final hearing before the Regular Bench on  
04.07.2023.

  
**(L. N. GUPTA)**  
**MEMBER (T)**

  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**